schemes in collaboration with the State Governments and Union Territories. For example India has achieved pre-2020 voluntary goal of reducing emission intensity of its GDP by 20-25%, over 2005 levels, by 2020 along with Nationally Determined Contributions in the post-2020 period (2021-30); it will reflect in achievement of SDG Goal 13. As per India State of Forest Report 2019, as compared to the assessment of 2017, there is an increase of 5,188 sq. km in the total forest and tree cover of the country. There has also been an increase in the protected areas in the country. All this has contributed towards achievement of SDG 15. Further, the Ministry of Statistics and Programme Implementation (MoSPI) has developed a National Indicator Framework in consultation with other Ministries to support monitoring of progress on the SDGs. NITI Aayog has published the SDG India Index to track progress of all the States and UTs with respect to SDGs and ranks the States/UTs on a scale of 0 to 100 based on their performance. MoSPI released "Sustainable Development Goals National Indicator Framework Baseline Report 2015-16" and Progress Report, 2020 (ver2.1) in June, 2020 which provides a benchmark for monitoring progress of the country on the various targets under the SDGs. MoSPI has also developed SDG Dashboard on NIF to visualize the progress of SDGs with associated targets at national as well as sub-national level.

As per India's Voluntary National Review Report, 2020 'Decade of Action: Taking SDGs from global to local', with regard to SDG 12 it is stated that 'India supports the 10-Year Framework of Programmes on Sustainable Consumption and Production (10YFP), which is a global commitment to accelerate the shift towards sustainable consumption and production'. Under Goal 13 it is highlighted 'India is ranked among the top ten countries in the Climate Change Performance Index 2020 on account of low levels of per capita emissions and energy use, and 'well-below-2°C' renewable energy targets'. The Report emphasizes the three strategies adopted by Government for conservation, development and management of forests - afforestation through natural and artificial regeneration, protection and management, under Goal 15.

Bio Carbon Fund

840. SHRI K.P. MUNUSAMY: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government is getting any financial investment for reforestation and soil carbon sequestration through the Bio Carbon Fund which promotes biodiversity conservation and poverty alleviation; and (b) if so, the details thereof for the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) No Sir.

(b) Does not arise.

Human elephant conflict in Odisha

- 841. DR. AMAR PATNAIK: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:
- (a) the steps taken by Government to address the human elephant conflict in Odisha;
- (b) the details of the measures aimed at mitigation and management of human elephant conflict in Odisha;
- (c) whether Government has conducted any study to understand the causes of human elephant conflict in Odisha;
 - (d) if so, the details thereof;
 - (e) if not, the reasons therefor; and
- (f) whether Government has collected data on the deaths of humans and elephants as a result of such conflict?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) and (b) The Government has taken following measures to address the Human Elephant Conflicts (HEC) in Odisha:—

- (i) Financial and technical assistance is provided to elephant range states under the Centrally Sponsored scheme 'Project Elephant', to protect elephants, their habitat and corridors, to address issues of man-elephant conflict and the welfare of captive elephants. The Scheme has also a component for *ex-gratia* relief in case of human death/injury and property/crop loss.
- (ii) All the elephant States have been directed to implement Guidelines for Management of Human Elephant Conflict issued by the Ministry on 6.10.2017.